

OFFICE OF THE SECRETARY-CUM-COMMISSIONER
DEVELOPMENT DEPARTMENT, GOVT. OF NCT OF DELHI
5/9, UNDER HILL ROAD, DELHI-110054

F. No. 4(39)/PD(RD)/Vidhan Sabha/2021/ 1157

Dated: 27/07/2021

To,

The Deputy Secretary(Question Branch)
Delhi Legislative Assembly
Old Sectt, Delhi-110054

Sub : Delhi Legislative Assembly Unstarred question No.60 asked by Hon'ble
Sh.Mohan Singh Bisht

Sir,

With reference to above cited subject, I am directed to forward herewith 100
copies of reply of the above question, duly authenticated by the competent authority.
Reply is also being provided in soft copy PDF format.

Yours faithfully

(KAMAL KUMAR)
SECTION OFFICER/AAO(RD)

Encl : As above.

F. No. 4(38)/PD(RD)/Vidhan Sabha/2021/

Dated: 27/07/2021

Copy forwarded to

1. OSD to Hon'ble Deputy Chief Minister, Govt. of NCT of Delhi, 7th Level, A-Wing, Delhi Secretariat, I.P.Estate, Delhi-110002.
2. The Director, Directorate of Information and Publicity, Govt. of NCT of Delhi, Old Sectt., Delhi along with 150 copies of the reply of the above referred DLA Unstarred question for distribution of the house.

(KAMAL KUMAR)
SECTION OFFICER/AAO(RD)

विकास विभाग
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
5/9, अंडर हिल रोड, दिल्ली-54

आतारांकित प्रश्न संख्या :- 60

दिनांक:- 29.07.2021

प्रश्नकर्ता का नाम :- माननीय श्री मोहन सिंह बिष्ट
क्या उपमुख्यमंत्री/मंत्री यह बताने की कृपा करेंगे कि:-

	प्रश्न	उत्तर
क.	करावलनगर विधान सभा के अंतर्गत कुल कितने गांव आते हैं:	करावल नगर विधान सभा के अंतर्गत कुल 11 गांव हैं जिनमें से 5 ग्रामीण हैं और 6 गांव शहरीकृत हो चुके हैं।
ख.	क्या यह सत्य है कि पिछले कुछ वर्षों के अंदर बहुत से गांव में विकास कार्य न होने के कारण इन गांव में मूलभूत सुविधाओं का आभाव है:	विकास विभाग द्वारा चलाई जाने वाली आई.डी.आर.यू.वी. स्कीम (Integrated Development of Rural and Urban Villages Scheme) के तहत दिल्ली ग्रामीण विकास बोर्ड द्वारा करावल नगर विधान सभा की कुल 6 प्रोजेक्ट (सूची 'ए' संलग्न है) का दिल्ली ग्रामीण विकास बोर्ड ने अनुमोदन किया है। जिनका ए/ए. और ई/एस. की राशि जारी कर दी गई है।
ग.	यदि हां, तो इसके क्या कारण हैं:	उपरोक्त
घ.	क्या सरकार द्वारा इन गांवों के लिए कोई विकास योजना बनाई जा रही है :	इस विभाग द्वारा 10 योजना सूची 'ए' एवं 'बी' के अनुसार बनाई गई है।
ङ.	यदि हां, तो उसका विवरण और यदि नहीं तो उसके कारण:	उपरोक्त (घ) के अनुसार।
च.	क्या यह सत्य है कि करावल नगर विधान सभा में विकास कार्य हेतु अनेक योजनाएं लंबित हैं:	करावल नगर विधान सभा में कुल 04 प्रोजेक्ट (सूची 'बी' संलग्न है) लंबित हैं। इनका निस्तारण दिल्ली ग्रामीण विकास बोर्ड की मीटिंग 28.06.2021 की सिफारिशों के अनुसार किया जायेगा।
छ.	यदि हां, तो इन्हें लंबित रखने के क्या कारण हैं और इन्हें कब तक स्वीकृति दे दी जाएगी	कोविड-19 महामारी और फंड की कमी के कारण योजनाओं की स्वीकृति की प्रक्रिया पूरी नहीं हो पायी है तथा आवश्यक औपचारिकताएं पूरी होते ही और फंड की उपलब्धता के बाद धनराशि जारी कर दी जाएगी।

मधुप

(मधुप व्यास)

सचिव-सह-आयुक्त

विकास विभाग

Project proposals pertain to Karawal Nagar

S.No.	Name of work	Executing Agency	Detail of work approved by DVDB in tis meetings dated (Road, Drain, Water body etc)	Name of PC/AC	Name of Village	Estimate amount (in lacs)	Date of approval by DVDB	Status
1	Improvement of damaged streets and side drains in Village Cauhanpatti in Karawal Nagar Constituency, AC-70	I&FC	Road	Karawal Nagar	Cauhanpatti	98.57	19.01.2018	I&FC CDIV 11.6.18
2	Development of damaged street pavement & side drains of village Sherpur in Karawal Nagar Constituency (AC-70)	I&FC	Road	Karawal Nagar	Sherpur	126.96	19.01.2018	EE CD-IV 03.03.20
3	Development of damaged street pavement & side drains of village Khajoori Khas in Karawal Nagar Constituency. (AC-70)	I&FC	Road	Karawal Nagar	Khajoori Khas	72.55	19.01.2018	EE CD-IV 03.03.20
4	Development of damaged street pavement & side drains of village Dayal Pur in Karawal Nagar Constituency. (AC-70)	I&FC	Road	Karawal Nagar	Dayal pur	36.52	19.01.2018	EE CD-IV 03.03.20

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Sd/- /

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Project proposals sanctioned in Assembly Karawal Nagar

S.No.	Name of work	Executing Agency	Detail of work approved by DVDB in tis meetingsd ated (Road, Drain, Water body etc)	Name of PC/AC	Name of Village	Estimate amount (in lacs)	Date of approval by DVDB	Status	Amount Sanctioned
1	Improvement of damaged streets and side drains in village Sadatpur in Karawal Nagar Constituency, AC-70	I&FC	Road	Karawal Nagar	Sadatpur	13.01	19.01.2018	Sanction on 27.12.19	13.01
2	Development of damaged street pavement & side drains of village Tukmeer pur in Karawal Nagar Constituency (AC-70)	I&FC	Road	Karawal Nagar	Tukmeer pur	49.6	19.01.2018	Sanction 9.7.19	49.6
3	Development of damaged street pavement & side drains of Village Karawal Nagar in Karawal Nagar Constituency (AC-70)	I&FC	Road	Karawal Nagar	Karawal Nagar	44.94	19.01.2018	Sanction 9.7.19	44.94
4	Development of street pavement and side drains of streets in village of new Sabhapur Gujran in Karawal Nagar Constituency (AC-70)	I&FC	Road	Karawal Nagar	New Sabhapur Gujran	133.85	19.01.2018	Sanction on 27.12.19	133.85
5	Improvement of damaged streets in village Badarpur Khadar in Karawal Nagar Constituency , AC-70	I&FC	Road	Karawal Nagar	Badarpur Khadar	72.08	19.01.2018	Sanction on 27.12.19	72.08
6	Improvement of damaged streets and side drains in village Sabhapur in Karawal Nagar Constituency, AC-70	I&FC	Road	Karawal Nagar	Sabhapur	94.08	19.01.2018	Sanction on 27.12.19	94.08

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